

नई दिल्ली स्थित बिड़ला हाउस पर अधिकार करना

\* 744. श्री शशि भूषण : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रपिता महात्मा गांधी के शहीदी स्थल पर कब तक अधिकार करने का सरकार का विचार है; और

(ख) उस भवन के लिये कितनी धन-राशि देनी पड़ेगी ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री (श्री के० के० शाह) : (क) और (ख) . मामला बिड़ला तथा सरकार के बीच विचारविमर्शाधीन है। आशा की जाती है कि निकट भविष्य में किसी निर्णय पर पहुंच सकेंगे।

कर्णफूली बांध के कारण जल निमग्न भूमि के संबंध में पाकिस्तान से मिलने वाला मुआवजा

\* 745 : श्री ओंकार लाल बेरवा : क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान ने कर्णफूली बांध के कारण जल निमग्न भूमि के संबंध में भारत को मुआवजा दे दिया है;

(ख) यदि नहीं, तो इसके क्या कारण हैं;

(ग) इस संबंध में पाकिस्तान का किन-किन तारीखों को अनुस्मारक भेजे गये थे तथा उनके बारे में क्या उत्तर प्राप्त हुए; और

(घ) सरकार द्वारा इस संबंध में क्या कार्यवाही किये जाने का विचार है ?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव) : (क) से (घ) . इस संबंध में पहले ममझीता किये बिना कि भारत की कितनी भूमि को जलनिमग्न किया जाए और नुकसान के लिए भारत को मुआवजा देने का तरीका क्या हो,

पाकिस्तान के कर्णफूली परियोजना को चालू कर देने के खिलाफ भारत सरकार ने समय-समय पर विरोध प्रकट किया है। इस प्रश्न को केवल सरकारी स्तर पर पत्राचार में ही नहीं उठाया गया है बल्कि इसे अब तक हुई विभिन्न भारत-पाकिस्तान बैठकों में भी उठाया गया है। पाकिस्तान इस संबंध में गंभीर विचार-विमर्श को टालता रहा है। हमारी सरकार इस विवाद के शीघ्र निपटारे को बहुत महत्व दे रही है और तदनुसार हमने पाकिस्तान सरकार से आग्रह किया है कि इस मामले पर गंभीरतापूर्वक विचार किया जाए।

INTERIM RELIEF TO CLASS III AND IV CENTRAL GOVERNMENT EMPLOYEES

\* 746. SHRI N. R. DEOGHARE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some political parties have urged that Class III and Class IV employees of the Central Government should be given interim relief;

(b) if so, what is the attitude of Government; and

(c) if such interim relief is not proposed to be given, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) No specific proposal appears to have been made to Government.

(b) and (c). Central Government employees are compensated for rise in the cost of living through increases in dearness allowance for every ten point rise in the 12-monthly average of the All India Working Class Consumer Price Index (1949=100) in accordance with the formula of the Dearness Allowance Commission. The last increase was allowed from 1-9-68 at the 12-monthly average level of 215. A further increase will become due only when this level reaches 225. The 12-monthly average index for October, 1969, which is the latest available is 212.08.

CHITARANJAN NATIONAL CANCER RESEARCH CENTRE, CALCUTTA

\* 747. SHRI INDRAJIT GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING

AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Cancer Detection Centre in the Chittaranjan National Cancer Research Centre, Calcutta has recently been closed down;

(b) if so, the reasons for closure and whether the Governing Body has approved of it;

(c) whether Government are aware that the closure will deprive hundreds of citizens of a valuable diagnostic service which is not available outside the hospitals; and

(d) whether the question of reopening the Detection Centre will be reconsidered?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) and (c). The Governing Body of the Chittaranjan National Cancer Research Centre, Calcutta considered the question of continuing the Cancer Detection Centre in the Chittaranjan National Cancer Research Centre and came to the decision that in view of the fact that regular detection and diagnosis of Cancer are being done at the adjacent Chittaranjan Cancer Hospital, there was no need to continue this work at this Centre also.

(d) Does not arise in view of (b) and (c).

LALL COMMITTEE REPORT ON L. I. C.

\*748. SHRI S.M. KRISHNA: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation has considered the Report of the Lall Committee and its Appendix containing the lists;

(b) whether the Senior Service Committee of Life Insurance Corporation has maintained the minutes of its meetings;

(c) whether there is any dissatisfaction among the staff about the posting by Senior Service Committee; and

(d) if so, what steps have been taken to meet the situation?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) The Senior Services Committee did not maintain any minute book. The Services and Budget Committee, which took over its functions, did not also maintain any minute book till February, 1962.

(c) and (d). Representations were made to the LIC by officers who felt aggrieved at their respective categorisations. All such representations were considered and appropriate decision taken thereon by the Corporation.

INTERNATIONAL GANG OF CURRENCY SMUGGLERS

\*749. SHRI RAM AVTAR SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the existence of an international gang forging Indian currency and operating in Iran, Afghanistan, Pakistan and Gulf area;

(b) whether this forged currency is not only being smuggled in India on a large scale but is operating in Pakistan, Iran, Afghanistan, and Gulf area;

(c) whether two members of this gang have been recently arrested in Pakistan; and

(d) if so, the steps Government are taking to curb the activities of this gang and the loss India has suffered as a result of its activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) to (c). Government have ascertained from our High Commission in Pakistan that a report had appeared to this effect in an Urdu daily in Pakistan. Punjab Police have also seized 51 forged hundred-rupee notes near the Indo-Pakistan border. Apart from this, Government have no other information.

(d) Customs authorities and State Police are always on the alert to prevent these offences. Customs authorities have been alerted again.

SWITCHING OVER TO INDIGENOUS MACHINERY AND EQUIPMENT BY OIL AND NATURAL GAS COMMISSION

\*750. SHRI S. R. DAMANI: Will the Minister of PETROLEUM AND CHEMICALS